

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 306
IB-381(ND)/2021

IN THE MATTER OF:

M/s. Piramal Enterprises Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

Mrs. Monica Jajoo

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 07.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Ms. Nimdita Grover, Ms. Shivani Sharma, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appearing for the Resolution Professional has submitted that the report in terms of Section 99 of IBC has been filed today. He shall take steps to bring on record within three days.

List the matter on **17.05.2024**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)